

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 123 OF 2016 &  
IA NO. 279 OF 2016**

**Dated: 08<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**National Solar Energy Federation of India ...Appellant(s)  
Vs.  
Bihar Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. D. P. Singh  
Mr. Aditya Kumar Singh  
Mr. Ankit Chaturvedi

Counsel for the Respondent(s) : Mr. Umesh Prasad for  
Mr. C. K. Rai for BERC

**ORDER**

Learned counsel for the Appellant seeks permission to withdraw the appeal.

The Appeal is allowed to be withdrawn and is dismissed as such.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*